

CODING SHEET
IN THE HIGH COURT OF ORISSA: CUTTACK
CHAPTER-VI, RULE - 28
CROSS OBJECTION ARISING OUT OF APPEAL
(To be filled by the Registry)

Case Type _____ No. _____ of _____ Date of Registration _____

D. No. _____ Main Case No. _____ of _____ Date of Presentation _____

(To be filled by the Counsel for the Cross Objector in black ink)

Case Type _____

Petitioner / Appellant (s) _____

Home District _____ Sex (M /F) _____ Age _____

O.P./ Respondent (s) _____

Counsel for Cross Objector/
with State Bar Council Enrolment No., E.Mail Id / Phone No. / Mobile No. if any

Counsel for Respondent/Appellant
with State Bar Council Enrolment No., E.Mail Id / Phone No. / Mobile No. if any

Value of Cross Objection Rs. _____ Court Fee Paid _____

Subject Matter / Act _____

Date of Service of Notice _____

Passing Officer

Signature and full name of the
Counsel for Cross Objector / Cross Objector

(To be filled by the Court Master / P.A. concerned in Court itself in Red ink)

Nature of Disposal _____ By _____

Date of Disposal _____

Court Master / P.A.